

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 29920/2018

FOOD CORPORATION OF INDIA & ORS.

Petitioner(s)

VERSUS

UMESH CHANDRA GUPTA

Respondent(s)

Date : 11-03-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Ajeet Singh Verma, Adv.
Mr. Ajit Pudussery, AOR
Mr. K. Vijayan, Adv.

For Respondent(s)
Ms. Veera Kaul Singh, AOR

Ms. Aishwarya Mishra, Adv
Ms. Akansha Singh, Adv

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that sole respondent has already filed counter affidavit. Viewed thus, the matter be processed for listing before the Hon'ble Court under the rules.

RAJESH KUMAR GOEL
Registrar

MG